

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.1309
TO BE ANSWERED ON 09.02.2018

WOMEN SAFETY CENTRES

1309. SHRIMATI BHAVANA PUNDALIKRAO GAWALI PATIL
SHRI RAM CHARAN BOHRA

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether women safety centres have been set up to provide safety and security to the women in the country;
- (b) if so, the details thereof, State/ UT-wise;
- (c) the steps taken for monitoring the security of women in such centres;
- (d) whether cases of harassment have been registered from such centres during the last three years and the current year;
- (e) if so, the details thereof, State/UT-wise; and
- (f) the action taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

- (a) to (f) The Ministry is implementing scheme for setting up One Stop Centre since 1st April 2015 to support women affected by violence. The scheme aims to facilitate access to an integrated range of services including medical aid, police assistance, legal aid/case management, psycho-social counselling, temporary support services to women affected by violence. Under the scheme, it has been envisaged that One Stop Centre would be set up across the country in phased manner. In the first phase, one Centre was sanctioned per State/UT. Further, 150 additional Centres were taken up in second phase during 2016-17. Recently, the Government of India has approved 150 additional districts during the year 2017-18, 2018-19 and 2019-20. Out of which 50 additional Centres have been sanctioned during 2017-18. So far, 170 One Stop Centres in 32 States/UTs have become operational. So far 70,000 (approx) numbers of Women have been assisted in these centres.
